

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 2 of 2015
& IA No. 389 of 2015**

Dated: 12th January, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of:-

Gujarat Urja Vikas Nigam Ltd. Appellant (s)

Versus

Gujarat Electricity Regulatory Commission & Anr. ... Respondent (s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Ms. Anushka Arora for R.1

ORDER

This matter has to come up on board on *16.02.2016*. But inadvertently registry has listed this matter before us today.

Therefore, list this matter as directed earlier i.e., on **16.02.2016**.

(I.J.Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson